

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2441
ANSWERED ON:15.12.2008
AGRICULTURAL EXTENSION SCHEMES
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to take up Agricultural Extension Schemes in the country including Karnataka with a view to increase agricultural production;
- (b) if so, the details thereof, State-wise; and
- (c) the details regarding funds provided for such schemes, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Yes Please.

(b): The Scheme 'Support to State Extension Programmes for Extension Reforms' (ATMA) Programme was launched during 2005-06 and aims at making the extension system farmer-driven and farmer-accountable by way of new institutional arrangement in the form of Agriculture Technology Management Agency (ATMA). ATMA has active participation of farmers, farmer groups, NGOs, KVK, PRIs and other Stakeholders operating at the district level and below. 581 ATMAs have been established till date in 29 States and 2 UTs including Karnataka. The state-wise details are given at Annexure-I.

In order to assess, refine and demonstrate the agricultural technologies, the Indian Council of Agricultural Research (ICAR) has created a network of Krishi Vigyan Kendras in the country. So far, 562 KVKs have been sanctioned for establishment in the country including 26 rural districts in Karnataka. The state-wise number of KVKs sanctioned and funds allocated during 2008-09 is given in the Annexure-II.

(c): An amount of Rs. 360.73 crore have been released to the States under the Extension Reforms scheme so far since 2005-06. State-wise and Year-wise status of release of funds is at Annexure-III.